

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Due to the demise of **Ms. Uma Gaur (E.C.-12560)** W/o Sh. Yogesh Kumar, Sr. Judicial Assistant on 29.11.2023, her name is hereby strike off from the pay roll/strength of this office w.e.f. 30.11.2023 (F/N) in terms of CCS Pension Rules, General Conditions, Point-5 (2).

N. 2.12h,

(Narottam Kaushal)

Principal District & Sessions Judge (HQs): Delhi

No. 1136-1191 /Admn-II/PF-JA&SJA/2023

Dated Delhi the 02 JAN 2024

Copy forwarded for information and necessary action to:-

1. O/o all the Ld. Principal District & Sessions Judge, Delhi/New Delhi.
2. The DDO, Accounts Branch, South-East District, Saket Courts, New Delhi.
3. The Leave Sanctioning Authority, South-East District, Saket Courts, New Delhi.
4. The concerned Pay and Accounts Office through the concerned Accounts Branch.
5. Dealing Assistants, Accounts Branch (PBR + SBR + Medical Seat + Pension Cell + Leave Seat), South-East District, Saket Courts, New Delhi.
6. Dealing Assistants – Recruitment Cell, ACR Cell, Seniority & Promotion Seat (JJA & SJA), Transfer & Posting Seat, (Admn. II), THC, Delhi.
7. Dealing Assistants – Vigilance Branch, General Branch, Library Branch, Computer Branch, Central & South-East District, Delhi/New Delhi.
8. The Web-Site Committee, Tis Hazari Courts, Delhi.
9. Hindi Section, Tis Hazari Courts, Delhi.
10. All the PRO/APRO, Tis Hazari Courts/Patiala House Courts/KKD Courts/Rohini Courts/Dwarka Courts/Saket Courts, Delhi/New Delhi.
11. Layers Seat, Tis Hazari Courts, Delhi.
12. **Sh. Rakesh Yadav**, Welfare Officer/In-charge in Bail & Filing Section, Central District, THC, Delhi
13. **Sh. Yogesh Kumar**, R/o F-330, Mirza Wali Gail, Lado Sarai, New Delhi-30.

Sapoor
02/01/24

(Simmi Kapoor)

Administrative Officer (Judicial)

O/o Principal District & Sessions Judge (HQs)

Tis Hazari Courts, Delhi.